

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 92/16	Hearing	186	Kasturi Rabindranath Pai Vs Union Home Products Ltd. & 2 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

6. G.V. SRINIVASA MURTHY Kasturi Rabindranath Pai
9845214298

Dr. Ashok Kumar Mishra

PCS for petitioner is present. Report from ROC is not received. Await ROC report.
Registry is directed to address a letter to ROC to send report.

List it on 10.08.2017.

MEMBER (J)

MEMBER (T)